

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C).....CC No. 18435/2015

DINESH SINGH & ORS.

Petitioner(s)

VERSUS

SATYADEO PRASAD

Respondent(s)

(Office report on default)

Date : 01/02/2016 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE R.K. AGRAWAL
[IN CHAMBERS]

For Petitioner(s) Mr. Kedar Nath Tripathy, Adv. (Not Present)

For Respondent(s) Mr. Lakshmi Raman Singh, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Nobody appears for the petitioners.

List next week.

(RASHI GUPTA)
SR. P.A.

(MADHU NARULA)
COURT MASTER